

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.03.2020 (THURSDAY)

COURT - II

10:50 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1166 of 2019	Bimalkumar Manubhai Savalia. Vs. Bank of India & Anr.	Aniket Prasoon	Ashish Rana-R1
2.	Comp. App. (AT) (Ins) No. 1184 of 2019	Corporation Bank Vs. SJN Energy Infrastructure Pvt. Ltd.	Samarendra Kumar	Karan Mehta-R1,5

11:00 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1379 of 2019	Digamber Bhondwe Vs. JM Finacial Asset Reconstruction Company.	Sunil Mund	Sonal Jain

After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1248 of 2019	Aaj Finance & Credit Ltd. Vs. Keltech Infrastructure Ltd.	Vishnu Sharma	Deepankar Tripathi
2.	Comp. App (AT) (Ins) No. 1334 of 2019	Power Grid Corporation of India Ltd. Vs. Korba West Power Company Ltd. & Ors.	Anshuman Sharma	Mahesh Agarwal- R1 Abhinandan Banerjee-R2

For Orders

3.	I.A. No. 2596 of 2019 in Comp. App. (AT) (Ins) No. 853 of 2019	Gursharan Singh. Vs. The State Trading Corporation of India Ltd. & Anr.	Naveen Kumar Chaudhary	Nikhil Verma Akash Srivastava- RP Devinder Arora-RP
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4.	Comp. App. (AT) (Ins) No. 1108 of 2019	Arjun. Vs. Anand Nirogdham Hospital Pvt. Ltd.	Sanchit Garga	Abhishek Anand
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For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 363 of 2020	NTCIL Real Estate Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors. With	Aastha Vishwakarma	
6.	Comp. App. (AT) (Ins) No. 364 of 2020	NTCIL Infrastructure Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors.	Aastha Vishwakarma	
7.	Comp. App. (AT) (Ins) No. 390 of 2020	Mahesh Kumar Panwar Vs. Mega Soft Infrastructure Pvt. Ltd (In Liquidation) & Anr.	Arun Khatri	
8.	Comp. App. (AT) (Ins) No. 391 of 2020	Vijay Kumar Singh Vs. Anil Kumar & Ors.	Rajat Chaudhary	
9.	Comp. App. (AT) (Ins) No. 392-393 of 2020	Ex.Director Shareholder of Abhay Nutrition Pvt. Ltd. Vs. Vikas Prakash Gupta	Jayprakash B.Somani	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1 & R2
11.	Comp. App. (AT) (Ins) No. 1188 of 2019	Bank of Baroda Vs. Vijay Kumar Iyer & Anr.	Nalini Lodha	Sumesh Dhawan- R1
12.	Comp. App. (AT) (Ins) No. 1250 of 2019	Avail Financial Services Ltd. Vs. Sunworld City Pvt. Ltd.	C.S. Reema Jain	Anshum Jain
13.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1
14.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt. Ltd & Anr. Vs. Tirumala Projects Pvt. Ltd.	Richa Sandilya	Debjani Chatterjee
15.	Comp. App. (AT) (Ins) No. 1441 of 2019	Moolsons Holding Pvt. Ltd. Vs. Zenal Construction Pvt. Ltd.	Misha	Sameer Kumar
16.	Comp. App (AT) (Ins) No. 72 of 2020	Pratibha Devchand Shah Vs. Good Value Financial Services Pvt. Ltd	Pranay	Paresh Lal

17.	Comp. App. (AT) (Ins) No. 164 of 2020	Chand Ji Bhat Vs. Colliers International (India) Property Services Pvt. Ltd. & Anr.	Sandeep Bisht	Pulkit Deora
18.	Comp. App. (AT) (Ins) No. 305 of 2020	Kundan Care Products Ltd. Vs. Aashish Gupta	Prithu Garg	
19.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka With	Varuna Bhanrale	P.S. Singh
20.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Banglore, Karnataka & Anr. With	Shankh Sengupta	P.S.Singh
21.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Banglore, Karnataka & Anr.	Shankh Sengupta	P.S.Singh
22.	Comp. App. (AT) No. 350 of 2019	S.R. Mohan & Anr. Vs. Duvalla Deekshitutu & Ors.	Kiran B.S.	Mitash Charan-R1, R2, R3 & R5 Ankur Mittal-R7

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By Order

-sd/-
Registrar